


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.57/ 2017	-	For Considera- tion	14(1)	Confident Dental Equipments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	PARAMESHWAR G. BHAT (PCS) 9449134152	CONFIDENT DENTAL EQUIPMENTS LTD	

PCS for Petitioner Company is present. He requested the Tribunal to order notices to the Creditors whose debt is Rs.50,000/- and above Rs.50,000/-, since there are a very few number of creditors to the Company. *huge*

On the request of the PCS for Petitioner Company, the petitioner is directed to issue notices to the creditors whose debt is Rs.50,000/- and above from among the list of creditors of the Company and further the Petitioner Company is directed to publish in Hindu in English daily and Udayavani in Kannada daily.

List it on 04.09.2017.

  
MEMBER (J)

  
MEMBER (T)